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Ref: RHCBA/631/2022

September 23, 2022

To,
The Hon'ble Acting Chief Justice
Rajasthan High Court,
Jaipur Bench, Jaipur.


Hon'ble Sir,


It is humbly submitted that, roster of the Hon'ble High Court, Jaipur has not been changed since long time. Looking the aforesaid requirement and constant demand of the advocates from the Bar, regarding change in roster. Office Bearers & Executive Members of the Rajasthan High Court Bar Association, Jaipur requested the Hon'ble Sir, earlier also.

Therefore, humbly requested that the following submissions are being made for the kind consideration of the Hon'ble Sir:-

1. Please to consider the timely rotational changes in entire roster reasonably within the period of every three months, so that the vast experience of the Judges, could be availed.
2. Please to consider the fixing of Roster/ Sitting Arrangement of Judges from Principal Seat, Jodhpur to Jaipur Bench and Vice-Versa for the period of three months.

It is therefore, requested to considered the aforesaid submissions sympathetically.


(Bhuwnesh Sharma)
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President
Rajasthan High Court
Bar Association, JAIPUR
Copy to :-


(Girraj P Sharma)
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General Secretary
Rajasthan High Court
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Hon'ble the Chief Justice of India
Supreme Court, New Delhi